

State Government to make arrangement for power supply in Uttar Pradesh. This is a very important matter for the farmers. You may enquire from any member from Uttar Pradesh.

Hon'ble Minister is present here. Would he give an assurance to Hon'ble Members...*(Interruptions)*

*[English]*

MR. DEPUTY SPEAKER: What is this? I have allowed only one person to speak. ...*(Interruptions)*

*[Translation]*

SHRI PRABHU DAYAL KATHERIA : Mr. Deputy Speaker, Sir, the farmers want electricity. They want water. Their crops are getting affected ...*(Interruptions)* The Prime Minister is known as the son of a farmer and son of a labourer. But those people are not getting water and electricity...*(Interruptions)* The Government should give a reply...*(Interruptions)*

MR. DEPUTY SPEAKER: All right you have made your point. ...*(Interruptions)*

*[English]*

MR. DEPUTY SPEAKER: Please sit down.

*(Interruptions)*

MR. DEPUTY SPEAKER: Please allow him to speak.

*(Interruptions)*

MR. DEPUTY SPEAKER: No. This is not good.

*(Interruptions)*

MR. DEPUTY SPEAKER: Please sit down. You have made your point and it has been recorded.

*(Interruptions)*

*[English]*

MR. DEPUTY SPEAKER: Please sit down. There should be some limit. Please taken your seats. Shri Chennithala.

*(Interruptions)*

SHRI RAMESH CHENNITHALA (Kottayam) : Mr. Deputy Speaker, Sir, it is reported in the Press that the Regional Office of the Tea Board which is situated in Kottayam which is in my constituency is going to be shifted from there.

Sir, this Office of the Tea Board has been there in Kottayam for a long time. Actually, the Regional Office of the Tea Board is very much beneficial for the tea growers as well as the labourers who are working in the nearby district, Idukki. All of a sudden, now the Tea Board officials have decided to shift this Regional Office from Kottayam to Ernakulam. This will be a great injustice to the labourers as well as the tea growers of the Eastern part of Kerala. I do not know why they have decided to shift this Regional Office from Kottayam to Cochin. The tea growers, the planters and the labourers are agitated over this decision.

So, I request the hon. Minister, through you, Mr. Deputy Speaker, Sir, to put off this decision to shift this Regional Office of the Tea Board from Kottayam to Cochin. This will have a very serious repercussion in the tea growing areas. The labourers are agitated, the planters are very much disgusted. So, through you, Sir, I request the Hon. Minister for Commerce to drop this idea to shift the Regional Office of the Tea Board from Kottayam which is in my constituency to Cochin.

Thank you.

*[Translation]*

DR. SATYANARAYAN JATIA (Ujjain) : Mr. Deputy-Speaker, Sir, the condition of the labourers is not good in our country. Their employment is also not secured. The labourers of the textiles mills of Ujjain and Indore were lathi charged. They were demanding to run the mill. Injustice and atrocities are being committed to them. Therefore, these mills should be made functional. The Government is not paying any attention towards it. Not only this, there is a great resentment among the employees. Fifth Pay Commission should give its report soon and its recommendations should be implemented at the earliest. The trade Unions of India have demanded that recommendations of Fifth Pay Commission should be implemented from 1st January, 1994. Its another demand is that the minimum pay for group 'D' employees should be Rs.3000/-. Fifth Pay Commission should submit its report soon. All the Trade Unions of India are considering about this problem and today they are staging a demonstration at Sharm Shakti Bhawan. Therefore, I would like to demand through you that the Government should not ignore the demands of the labourers. The Government should accept their demands immediately.

SHRI RAM KRIPAL YADAV (Patna) : Mr. Deputy-Speaker, Sir, through you, I would like to draw the attention of the Government towards my Parliamentary constituency Patna. Some months ago, a Doordarshan Studio was set up in Patna. Its inauguration had also taken place on which lakhs of rupees were spent. Big buildings were constructed there and many equipments were installed. But it is a matter of great concern that the studio was closed after a few days. I have also drawn the attention of hon'ble Minister orally as well as in writing in this regard but no action has so far been taken and Doordarshan Studio is still lying closed.

A Doordarshan Studio has its own importance. Due to the closure of Doordarshan Studio there, the information do not reach the villages, thereby the people of Bihar are not getting its benefit. Therefore, through you, I would like to submit to the hon'ble Minister of Information and Broadcasting to pay attention towards it in order to make it operational. When we approach him, he says that there is a shortage of staff there. I would like to know that if there is shortage of staff, why building was constructed there after spending lakhs of